

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 651 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2021

Name of the Company: B.M Enterprise
V/s
Hitkari Packaging Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

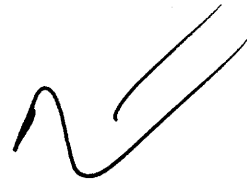
Learned Counsel Mr. Rohan Shah appeared for the Operational Creditor.

Learned Counsel Mr. Vastal R Patel appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 15.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 6th day of January, 2021